

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 202/2022

**IN THE MATTER OF:**

I.M. Goswami & Anr

... Applicant

VERSUS

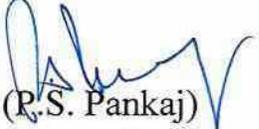
Govt. of NCT of Delhi

.... Respondents

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Filed by

  
(R.S. Pankaj)

Sr. Environmental Engineer

Date: 1/12/2022

Place: Delhi

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**RESPONSE ON BEHALF OF DELHI POLLUTION CONTROL  
COMMITTEE (RESPONDENT NUMBER-2) IN TERMS OF THE ORDER  
DATED 11.10.2022.**

IT IS MOST RESPECTFULLY SHOWETH:

Affidavit of P.S. Pankaj, presently working as Senior Environmental Engineer, Delhi Pollution Control Committee, 5<sup>th</sup> floor, ISBT Building, Kashmere Gate, New, Delhi 110006 in compliance to the order dated 22.09.2022.

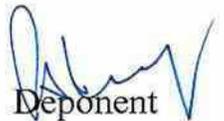
1. I the above-named deponent do hereby solemnly affirm and declare that I am an authorized officer of the Delhi Pollution Control Committee and competent to swear in the present affidavit on the basis of records.
2. That this Hon'ble Tribunal took up the above referred matter on 21.04.2022 and was pleased to constitute a joint committee of DPCC and Deputy Commissioner (West) to verify the factual position, against "Cloud 9 Group of Maternity Hospital, Punjabi Bagh" for installation and operation of industrial DG Sets which causes Air and Noise pollution and also involves fire hazards.
3. That, in the status report dated 19.09.2022 DPCC filed copies of the following documents :
  - (a) An inspection report,
  - (b) monitoring report of DG Set

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- (c) Authorisation letter issued by DPCC under BMW Rules,  
(d) Copy of the Show Cause Notice dated 6.6.2022 issued for imposition of EDC of Rs. 50,000/-  
(e) Copy of the joint inspection report dated 02.06.2022  
(f) Copy of the Show Cause Notice dated 17.6.2022 issued for imposition of EDC of Rs. 25,000/- by SDM.

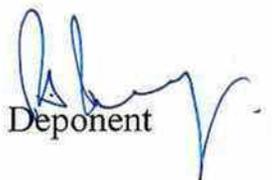
Noise monitoring report of both the DG sets dated 31.05.2022 which shows that DG set of 380 KVA is not meeting with the prescribed standards of Noise level i.e. <75 dB (A) at 1m away from the enclosure surface and DG set of 180 KVA is not meeting the prescribed standards w.r.t. Ambient noise level i.e., <65 dB (A) and insertion loss i.e. > 25 dB (A).

4. That this Hon'ble Tribunal considered the report of DPCC dated 19.09.2022 on 11.10.2022. Hon'ble Tribunal was pleased to direct Government of NCT of Delhi, DPCC, Commissioner- Municipal Corporation of Delhi, Deputy Commissioner (West) and Project Proponent, to file their reply/response.
5. No reply received from the health care facility in respect of Show Cause Notice issue for EDC. Further action is under process.

  
Deponent

#### Verification

Verified at New Delhi on this 30<sup>th</sup> day of November 2022 that the contents of the above affidavit are true and correct to my knowledge and noting false has been stated therein and no material has been concealed there from.

  
Deponent